

hold another examination through the U.P.S.C. for recruitment to the posts of Section Officers in the Central Secretariat consequent on the merger of the Grades of Section Officers Grades II and III;

(b) if so, when will the examination be held; and

(c) what will be the syllabus?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The I.A.S. etc. Combined Competitive Examination on the basis of which appointments to Section Officers Grade of the Central Secretariat Service against the direct recruitment quota are made will be held in 1961 as usual. The question of holding another departmental Competitive examination in 1961 for appointments to this grade against the promotion quota, is at present under consideration.

(c) The syllabus for the respective examinations will be indicated in the Rules for these examinations which will be published along with the U.P.S.C.'s Notice in respect of them.

प्रौढ़ ग्रन्थ प्रशिक्षण केन्द्र, देहरादून

१०११. श्री पद्म देव : क्या शिक्षा मंत्री २४ अगस्त, १९६० के अतारंकित प्रश्न संख्या १४१३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों में सरकार ने प्रौढ़ ग्रन्थ प्रशिक्षण केन्द्र, देहरादून में प्रशिक्षित कितने व्यक्तियों को रोजगार दिया है; और

(ख) क्या सरकार ने इस केन्द्र के प्रशिक्षित व्यक्तियों को रोजगार देने और बसाने के लिये कोई स्थायी प्रबन्ध किया है ?

सूचना और प्रसारण मंत्री (डा० केशकर) : (क) चालीस ।

(ख) समस्त राज्य रोजगार निदेशकों को यह आदेश दे दिया गया है कि वे प्रौढ़

ग्रन्थ प्रशिक्षण केन्द्र के प्रशिक्षित व्यक्तियों को रोजगार दिलाने में विशेष सहायता दें । जिन क्षेत्रों में ग्रन्थ व्यक्तियों के लिये विशेष रोजगार दफ्तर स्थापित हैं, उनमें इन प्रशिक्षित व्यक्तियों को इन दफ्तरों द्वारा भी सहायता प्रदान की जायेगी ।

Basic Education in Delhi

1012. Shri Ram Saran: Will the Minister of Education be pleased to state:

(a) whether the Delhi Administration has drawn up a programme for reorientating the system of basic education in the Territory; and

(b) whether the Delhi Education Directorate has set up an assessment committee to evaluate the progress of basic schools in the Capital?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir.

Excise Duty on Khandsari

1013. { Shri B. C. Seth:
Shri Ram Saran:

Will the Minister of Finance be pleased to state:

(a) how much money was realised during 1959-60 from (i) excise duty on Khandsari sugar; (ii) compound levy on Khandsari sugar; (iii) Sulphitation process of Khandsari sugar; and

(b) how much Khandsari sugar was manufactured State-wise during 1959-60?

The Minister of Finance (Shri Morarji Desai): (a) and (b). A statement showing the available information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 40.]